

Plantations Labour (Amendment) Bill 1973 are under consideration of Government.

.. Tourists traffic

409. SHRIMATI KANAK MUKHERJEE: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the total number of tourists visited India during the last three years—Zone-wise and City-wise; and

(b) the amount of foreign exchange earned through tourism during that period, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KARTIK ORAON): (a) The total number of international tourists who visited India during 1977, 1978 and 1979 were 640,422, 747,995 and 764,781 respectively.

According to the Foreign Tourist Survey conducted during 1976-77, the percentage of international tourists visiting certain centres in the country is indicated in the attached statement. (See below).

(b) The amount of foreign exchange earned through tourism during 1977, 1978 and 1979 is estimated at Rs. 283 crores, Rs. 330 crores and Rs. 338 crores respectively.

Statement

Percentage distribution of foreign tourists visiting various cities/places of tourist interest as per the "Foreign Tourist Survey 1976-77" conducted by the Administrative Staff College of India, Hyderabad.

S. No.	City	Percentage of tourists
1.	Delhi	62.10
2.	Bombay	50.96
3.	Agra	31.20

Sl. No	City	Percentage of tourists
4.	Madras	23.34
5.	Varanasi	17.68
6.	Calcutta	16.90
7.	Jaipur	12.97
8.	Amritsar	8.94
9.	Bangalore	8.84
10.	Srinagar	8.65
11.	Goa	7.15
12.	Khajuraho	6.02
13.	Tiruchirapalli	5.78
14.	Madurai	5.54
15.	Aurangabad	3.96
16.	Rameshwaram	3.79
17.	Udaipur	3.45
18.	Hyderabad	3.10
19.	Pune	2.97
20.	Mysore	2.77
21.	Cochin]	2.71
22.	Trivandrum/Kovalam	2.61
23.	Patna.	2.38
24.	Darjeeling	1.71
25.	Pondicherry	1.49
26.	Ahmedabad	1.26
27.	Lucknow	1.25
28.	Raxaul	1.24
29.	Jammu	1.24
30.	Ootacamund	1.18
31.	Puri	1.16
32.	Chandigarh	1.13
33.	Goimbatore	1.01
34.	Mahabalipuram	0.95
35.	Hardwar/Rishikesh	0.85
36.	Dharmasala	0.81
37.	Gaya	0.80

Sl. No.	City	Percentage of tourists
38.	Bhubaneswar	0.77
39.	Manali	0.65
40.	Ladakh	0.62
41.	Nagapattinam	0.50
42.	Lek	0.48
43.	Tanjore	0.44
44.	Kulu	0.36

Exploitation of child labour ..

410. SHRIMATI KANAK MUKHERJEE:

SHRI CHADALAVADA VENKATARAO:

Will the Minister of LABOUR be pleased to state:

(a) whether Government propose to bring legislation to check exploitation of child labour and safeguard their rights; and

(b) if so, what are the details thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION AND LABOUR (SHRI J. B. PATNAIK): (a) and

(b) There are already several laws to check exploitation of child labour, e.g., the Children (Pledging of Labour) Act, 1933; Employment of Children Act, 1938; Factories Act, 1948; Minimum Wages Act, 1948; Mines Act, 1952; Plantations Labour Act, 1951; Motor Transport Workers Act, 1961; Beedi and Cigar Workers (Conditioning of Employment) Act, 1966; Apprentices Act, 1961; Minimum Wages (Central) Rules, 1950; State Shops and Commercial Establishment Acts etc. The question whether the existing legislation was adequate to protect children from exploitation, was examined recently by a Committee. The report of the Committee was submitted to Government in December, 1979, the recommendations of the Committee are under consideration.

Public statement by Chief Minister of Tamil Nadu

411. SHRI KHURSHED ALAM KHAN :

SHRI SUJAN SINGH:

SHRI JAGJIT SINGH ANAND:

Will the Minister of FINANCE be pleased to state:

(a) whether Government's attention has been drawn to a public statement made by the former Chief Minister of Tamil Nadu that a sum of Rs. 9 lakhs or so had been collected and presented to him by the film star Lata for meeting the election expenses of the two candidates whom the former Chief Minister and his party were supporting in the Lok Sabha bye-elections in June 1977 from Thanjavur and Nagapattinam;

(b) if so, whether Government had taken necessary steps to recover income tax on these funds and/or to inquire into the source from which the money actually came;

(c) whether it is also a fact that these announced funds were in excess of the permitted election expenses; i.e. Rs. 35,000 for the Lok Sabha constituency; and

(d) if so, whether any explanation/information in this matter has been sought from the former Chief Minister of Tamil Nadu?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): (a) It was reported in a Tamil Daily dated 4th June, 1979 that a sum of Rs. 7 lakhs was collected through a dance drama 'SAKUNTHALAM' conducted by the cine actress Lata. The report in the paper indicates that this sum of Rs. 7 lakhs was handed over to Shri M. G. Ramachandran, the then Chief Minister of Tamil Nadu who presided over the function. There is no indication in the newspaper report that the collection was for election expenses.